

LOK SABHA
UNSTARRED QUESTION NO. 4489
TO BE ANSWERED ON 19th MARCH, 2026

ALLOTMENT OF PETROL PUMPS BY OMCs

4489. SHRI LAXMIKANT PAPPU NISHAD:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total number of retail outlets allotted to applicants belonging to Scheduled Castes (SCs), Scheduled Tribes (STs), Defence and Widow categories by Oil Marketing Companies(OMCs) in Delhi NCR and other Metro Cities since the year 2005, year-wise;
- (b) the details of the number of outlets originally allotted to SC/ST/Defence/Widow category applicants that were subsequently reconstituted with the induction of applicants from the GeneralCategory during the last ten years, year-wise and outlet-wise;
- (c) whether the number of petrol pumps originally allotted to SC/ST category applicants arebeing operated by minority partners without the major shareholder (benami operations) anddetected by OMC officials and if so, the details of such cases and the action taken thereon;
- (d) the details of the number of retail outlets allotted to General Category applicants in Delhi/NCR, Gurgaon and other major cities after 2005 where the allottee was required to arrangeland on their own as per the guidelines of the Ministry of Petroleum and Natural Gas; and
- (e) the number of retail outlets allotted on HUDA land to applicants since 2011 to till date

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री
(श्री सुरेश गोपी)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) The Dealer Selection Guidelines, 2023 for Retail Outlets (ROs) of Public Sector Oil Marketing Companies (OMCs), inter alia, have a provision of 22.5% reservation for SCs/STs and 27% reservation for OBCs in allotment of retail outlet dealershipsexcept Arunachal Pradesh, Meghalaya, Nagaland and Mizoram where reservation for ST category is 70%, 80%, 80% and 90% respectively. Within SC/ST, OBC & Open categories, there is reservation for Defence personnel along with Para Military Personnel/Central/State Govt. and Central/State PSU employeesunder Combined Category-1 (CC-1).However, there is no reservation for widow category in allotment of RO. Year-wise total number of ROs allotted to applicants belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Defence Personnel (under CC-1) by Public Sector OMCs in Delhi NCR and other Metro Cities since the year 2005 are given in **Annexure-1**.

(b) Year-wise details of ROs originally allotted to SC/ST/Defence Personnel (under CC-1) by Public Sector OMCs that were subsequently reconstituted with the induction of applicants from the General Category, during the last ten years from 2015-16 to 2025-26 (till February, 2026) are given in **Annexure-2**.

(c) One RO of Public Sector OMCs in Trichy, Tamil Nadu was terminated on account of benami operation.

(d) Public Sector OMCs have allotted 3250 ROs to General Category applicants through Dealership Selection Guidelines in Delhi/NCR, Gurgaon and other major cities (Mumbai, Kolkata, Chennai, Bangalore, Hyderabad, Ahmedabad, Pune, Surat and Jaipur) after 2005 on the land arranged by the applicants.

(e) Public Sector OMCs have allotted 22 ROs on HUDA land in Haryana since 2011 to till date.

ANNEXURE - 1

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No.4489 dated 19.03.2026 asked by Shri Laxmikant Pappu Nishad, MP regarding Allotment of Petrol Pumps by OMCs.

Year-wise number of ROs allotted (commissioned) by PSU OMCs to SC/ST/Defence Personnel (under CC-1) since 2005.

Year	Delhi NCR			Mumbai			Kolkata			Chennai		
	SC	ST	DEF	SC	ST	DEF	SC	ST	DEF	SC	ST	DEF
2005-06	13	3	4	0	0	0	0	0	0	6	0	0
2006-07	10	1	2	0	0	0	0	0	0	2	0	0
2007-08	17	1	1	0	0	0	0	0	0	2	0	0
2008-09	18	0	3	2	0	1	1	0	0	5	0	0
2009-10	18	0	5	0	0	1	2	0	0	1	0	0
2010-11	10	0	1	0	0	0	3	0	0	0	0	0
2011-12	11	0	2	0	0	0	0	0	0	0	0	0
2012-13	7	0	2	0	0	0	0	0	0	0	0	0
2013-14	5	0	2	0	0	0	0	0	0	0	0	0
2014-15	1	0	0	0	0	0	0	0	0	0	0	0
2015-16	7	0	1	0	0	0	0	0	0	0	0	0
2016-17	13	0	1	0	0	0	0	0	0	1	0	0
2017-18	35	2	4	0	0	0	0	0	0	3	1	0
2018-19	22	3	0	0	0	0	0	0	0	1	1	0
2019-20	17	0	0	0	0	0	0	0	0	3	0	0
2020-21	71	2	2	0	0	0	0	0	0	3	1	0
2021-22	40	2	0	0	0	0	0	0	0	1	1	0
2022-23	29	3	1	0	0	0	1	0	0	1	0	0
2023-24	28	3	1	0	0	0	0	0	0	2	0	0
2024-25	44	4	2	0	0	0	0	0	0	1	0	0
2025-26 (Till Feb, 2026)	36	3	2	0	0	0	0	0	0	0	0	0

Source - Public Sector OMCs

Annexure -2

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 4489 for 19.03.2026 asked by Shri Laxmikant Pappu Nishad, MP regarding Allotment of Petrol Pumps by OMCs.

Year-wisenumber of ROs originally allotted to SC/ST/Defence Personnel (under CC-1 category) by Public Sector OMCs that were subsequently reconstituted with induction of applicants from General Category during last 10 years.

Year of Reconstitution	Defence (under CC-1 category)	SC	ST
2015-16	2	6	1
2016-17	3	17	4
2017-18	4	21	2
2018-19	7	25	10
2019-20	5	47	13
2020-21	10	62	24
2021-22	6	116	32
2022-23	6	134	44
2023-24	8	138	50
2024-25	15	171	62
2025-26	2	30	15
2025-26 (Till Feb, 26)	6	80	50

Source – Public Sector OMCs